



## \$~14(2019)

## IN THE HIGH COURT OF DELHI AT NEW DELHI \*

RFA 58/2019, CM No. 17487/2019 (for condonation of delay of 10 +days in refiling) & CM No. 51498/2019 (for substituted service) GAYATRI GUPTA ..... Appellant

Through: None.

versus

**RUBY SHARMA & ORS** Through: None. ..... Respondents

## **CORAM:** HON'BLE MR. JUSTICE AMIT BANSAL <u>ORDER</u> 06.10.2021

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None appears on behalf of the parties. Let Court Notice be issued 1. through email to the counsels appearing on behalf of the parties. In the event that the email ID of the counsel/s is unavailable, Court Notice to be issued through WhatsApp.

List on 28<sup>th</sup> January, 2022. 2.

AMIT BANSAL, J

**OCTOBER 6, 2021** at

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 29/06/2025 at 10:19:34